

of the Commonwealth Games, 2010 includes upgradation of existing and creation of new infrastructure, providing facilities to Indian sportspersons for participation and setting up of organizational structure for conduct of the Games. A review of existing infrastructure in the city of Delhi in context of Commonwealth Games 2010 has been undertaken. The review shows that the existing infrastructure with Sports Authority of India (SAI), Delhi Development Authority (DDA), New Delhi Municipal Corporation (NDMC) and Municipal Corporation of Delhi (MCD) with major upgradation and renovation could be used for most of the disciplines covered under the Commonwealth Games. A Task Force on SAI infrastructure has been set up by the Ministry with representatives from Ministry, CPWD & SAI. However, one indoor and one outdoor stadium as well as Squash Court would need to be constructed. In addition, a Commonwealth Games Village is also proposed to be constructed off Nizamuddin Bridge.

Specific efforts by way of providing specialized training and exposure under Indian and Foreign coaches with scientific inputs are being made for the sports persons who are expected to excel in their respective disciplines in the Commonwealth and Asian Games, 2006 & Olympic Games, 2008 and to prepare them for participation in Commonwealth Games, 2010.

For coordinating the work relating to the organization and conduct of the Commonwealth Games, 2010, Government has constituted a Core Group of Ministers under the Chairmanship of Minister, Human Resource Development, Government of India.

Killings of elderly people in Delhi

***5. SHRI TARIQ ANWAR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of elderly couples murdered in Delhi since January, 2004;

(b) the number of killers of these elderly couples arrested/nabbed; and

(c) the concrete steps Government have taken for the safety of the elderly people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) Three elderly couples were murdered in Delhi between 1st January, 2004 and 15th November, 2004. Five persons suspected to be involved in two of these cases have been arrested. No one has been arrested in the third case so far.

(c) The steps taken for security of elderly people (senior citizens) living in Delhi include identification of elderly people living alone; verification of antecedents of their employees, particularly domestic servants and drivers; periodic visits to the residences of elderly persons by the Beat Staff, Station House Officers and Division Officers; setting up of a Senior Citizen Security Cell in the Crime Branch under the Additional Commissioner of Police (Crime); contacting the senior citizens by the officers of the Senior Citizen Security Cell to give them emotional support and to create a sense of security; briefing them about security devices and security related issues; making available telephone numbers of Helplines for use in case of emergency; and organizing security awareness camps for the benefit of senior citizens.

Compensation to disabled soldiers

***6. SHRI LEKHRAJ BACHANI:** Will the Minister of DEFENCE be pleased to state:

(a) whether, as reported in the media, it is a fact that 40 thousand soldiers who were injured in battlefield have not got compensation as given to others;

(b) whether there was any representation from such groups of soldiers; and

(c) how far Ex-servicemen Contributory Health Services give help or benefits to such disabled soldiers?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): (a) No, Sir. The soldiers injured in battlefield are treated as Battle Casualties and granted War Injury Pension. Disabled soldiers (Battle Casualties) of all operations (excluding Operation Vijay—Kargil) invalided/boared out/prematurely released from service in low medical category are entitled to one time *ex-gratia* grant of Rs. One lakh. The disabled soldiers injured during Operation Vijay Kargil were entitled to *ex-gratia* payment from National Defence Fund ranging from Rs. 6 lakhs to Rs. 3 lakhs depending